

**Settlement of Landless Tribals on Waste Land in Karnataka**

3383. SHRI D. B. CHANDRA GOWDA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of landless tribals in the State of Karnataka and the extent of waste land or fallow land in the State; and

(b) the measures Government have proposed to settle the landless tribals against the available waste land in the State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a) and (b). The requisite information is being collected from the State Government and a reply will be laid on the table of the Sabha thereafter.

**Removal of Unauthorised Biscuit Vendors from Connaught Place, New Delhi**

3384. SHRI ARVIND M. PATEL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether N.D.M.C. enforcement squad destroyed biscuits after removing them from the unauthorised vendors in Connaught Place, New Delhi;

(b) whether this was not authorised under the prevention of Food Adulteration Act;

(c) if so, what action has been taken against the arring officers; and

(d) what amount of compensation has been paid to the vendors whose biscuits were destroyed?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (c). The N.D.M.C. have a Hawker Raid Unit which removes unauthorised hawkers selling edibles on municipal land. The food articles exposed to dust and flies which are a health hazard are removed and destroyed. This action is being taken regularly in the N.D.M.C. area under the provisions of Section 173(2) of the Punjab Municipal Act, 1911.

**Wheat to Karnataka during 1972-73 and 1973-74**

3385. SHRI P. R. SHENOY: Will the Minister of AGRICULTURE be pleased to state:

(a) how much wheat has been sent to Karnataka State from the Central Pool during the years 1972-73 and 1973-74; and

(b) whether the allotment of wheat to Karnataka State in 1973-74 is much less than the corresponding quantity for the year 1972-73 and if so, what is the reason?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a) The Supplies of wheat from the Central Pool to Karnataka during 1972-73 and 1973-74 are as follows:

1972-73 (April to March)	239.6 thousand tonnes
1973-74*	200.7 thousand tonnes

\* (Represents supplies for the period April, 1973 to January, 1974 and allotment for February and March, 1974).